

ded. The appeal was, however, dismissed. Later an appeal was lodged in the Privy Council which quashed the conviction and sentence of death.

Export of Films

1773. {Sardar Iqbal Singh:
Sardar Akarpuri:

Will the Minister of Information and Broadcasting be pleased to state:

(a) the number of films or documentaries produced by the State Governments that were exported to foreign countries during the last three years;

(b) whether the Central Government have banned the export of certain films produced by State Governments; and

(c) if so, the reasons therefor?

The Minister of Information and Broadcasting (Dr. Keskar): (a) Information is being collected and will be laid on the Table of the House.

(b) No.

(c) Do not arise.

Cement Allocation

1774. {Sardar Iqbal Singh:
Sardar Akarpuri:

Will the Minister of Heavy Industries be pleased to state:

(a) whether the quota of cement allocation to Punjab State was considerably reduced in the last two quarters of 1955-56 as compared to the previous two quarters; and

(b) the demands made by, and allotment made to, the various States for the last two quarters of 1955-56?

The Minister of Heavy Industries (Shri M. M. Shah): (a) No, Sir.

(b) A statement is laid on the Table of the Lok Sabha. [See Appendix XII, annexure No. 66].

All India Radio

1775. {Sardar Iqbal Singh:
Sardar Akarpuri:

Will the Minister of Information and Broadcasting be pleased to state:

(a) whether it is a fact that Government propose to depute an officer of the A.I.R. to the United States of America to learn the engineering technique associated with the setting up of a television station in India; and

(b) if so, when that officer is likely to be sent?

The Minister of Information and Broadcasting (Dr. Keskar): (a) No, Sir.

(b) Do not arise.

Cement Factory at Chandigarh

1777. {Sardar Iqbal Singh:
Sardar Akarpuri:

Will the Minister of Heavy Industries be pleased to state:

(a) whether any request for assistance has been received by Government from the Punjab Government for setting up a cement factory near Chandigarh; and

(b) if so, the decision taken in the matter?

The Minister of Heavy Industries (Shri M. M. Shah): (a) A proposal for establishment of a cement factory near Chandigarh was received from the Punjab Government.

(b) The State Government had been informed that the establishment of a factory could be considered, subject to availability of limestone.

Transit Camps at Amritsar

1778. Shri D. C. Sharma: Will the Minister of Rehabilitation be pleased to state:

(a) whether it is a fact that nearly 660 people are at present living in two transit camps at Amritsar in conditions of squalor; and

(b) if so, the steps Government propose to take to rehabilitate them?

The Minister of Rehabilitation (Shri Mehr Chand Khanna): (a) and (b). About 150 families from Kohat are at present held up in the transit camp at Amritsar. They are undoubtedly living in difficult conditions. The Ministry of Rehabilitation is endeavouring to locate suitable agricultural land for the resettlement of these displaced persons. As soon as such land is located these families will be resettled on it.

भादशाँ ग्राम

१७७६. श्री म० नं० मात्तवीय :
क्या निर्माण, आबात और सम्भरण मंत्री
यह बताने की कृपा करेंगे कि :

(क) मध्य भारत में कितने भादशाँ
ग्राम बनाये जा रहे हैं तथा कितने और
बसाये जाने का विचार है;